

SUPREME COURT OF INDIA

RECORD OF PROCEEDINGS

ARBITRATION PETITION NO. 1 OF 2005

SHIN SATELLITE PUBLIC CO.LTD.

Petitioner(s)

VERSUS

JAIN STUDIOS LTD.

Respondent(s)

Dated: 31/01/2006: This petition was called on for pronouncement of
judgment today in the Chambers.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER

For Petitioner(s) Mr. Nikhil Nayyar, Adv.(NP)

For Respondent(s)

O R D E R

Hon'ble Mr. Justice C.K. Thakker pronounced the judgment
in Arbitration Petition

No.1 of 2005 allowing the Arbitration Petition and appointing Hon'ble Mr. Justice M.L. Pendse
as

Sole Arbitrator. There shall be no order as to costs.

(S. Thapar)

(Phoolan Wati Arora)

PS to Registrar

Court Master

The signed reportable judgment is placed on the file.